Gold Smuggling in Mangalore

**3309. { Shri Achar:
Shri Sugandhi:**

Will the Minister of **Finance** be pleased to refer to the reply given to Starred Question No. 778 on the 8th March, 1956 and state:

(a) the number of Indians and Arabs prosecuted in connection with the seizure of large quantities of gold smuggled into Mangalore in 1957;

(b) whether dealers alleged to be involved in gold smuggling in or around Mangalore have also been prosecuted;

(c) if not, the reasons therefor; and

(d) whether it is a fact that some of the houses and shops of suspected dealers were searched and that a car was also attached?

The Minister of Finance (Shri Morarji Desai): (a) Nine Arabs have been prosecuted in connection with the seizures of large quantities of gold smuggled into Mangalore in 1957. No Indian has yet been prosecuted in this connection.

(b) and (c). No, Sir, not as yet. The matter is still under investigation.

(d) Yes, Sir. Some houses were searched and two cars have been seized.

यूनेस्को के प्रकाशन

३३१०. श्री दीन बन्धु परमार : क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) यूनेस्को के साथ भारतीय राष्ट्रीय सहकार्यायोग द्वारा या इसके तत्वावधान में यूनेस्को के कौन कौन से प्रकाशनों का अब तक हिन्दी में अनुवाद किया जा चुका है ;

(ख) यह काम मंत्रालयों के किन किन पदाधिकारियों को सौंपा गया था ;

(ग) इनमें से प्रत्येक प्रकाशन का कब अनुवाद किया गया ; और

(घ) प्रत्येक अनुवाद को कितना पारिश्रमिक दिया गया ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली):
(क) से (घ). विवरण सभा-पटल पर रख दिया गया है [देखिये परिशिष्ट ८ अनुबन्ध संख्या १३]

हिन्दी विभाग के कर्मचारी

३३११. श्री पहाड़िया शिक्षा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) सरकारी कर्मचारियों को स्थायी करने के बारे में वित्त मंत्रालय के ७ मार्च, १९५६ के परिपत्र के अनुसार मंत्रालय के हिन्दी विभाग के कितने कर्मचारियों को स्थायी किया गया है ; और

(ख) यदि किसी भी कर्मचारी को स्थायी नहीं किया गया है, तो इसके क्या कारण हैं ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) यदि इस प्रश्न का संबंध उन व्यक्तियों से है जो हिन्दी प्रभाग की खास जगहों पर नियुक्त हैं, तो इसका उत्तर है, "कोई नहीं"।

(ख) मैं माननीय सदस्य का ध्यान अपने उस उत्तर की ओर आकर्षित करना चाहता हूं, जो मैंने १५-४-१९५८ के अतारांकित प्रश्न संख्या २४३९ के संबंध में दिया था ।

डीग का किला

३३१२. श्री पहाड़िया : क्या **वैज्ञानिक गवेषणा तथा सांस्कृतिक** कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ऐतिहासिक महत्व के डीग (जिला भरतपुर) के किले और राजमहल को भारत सरकार के पुरातत्व विभाग द्वारा ले लिये जाने का विचार है ? और

(ख) यदि हां, तो कब ?

वैज्ञानिक गवेषणा और सांस्कृतिक-कार्य मंत्री (श्री हुमायूं कबीर) : (क) और (ख) इस बारे में अभी विचार हो रहा ।

दिल्ली में छेड़-छाड़ की शिकायतें

३३१३. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५७ में पुलिस को जनता से इस विषय में कितनी शिकायतें प्राप्त हुईं कि उन्हें जी० बी० रोड (दिल्ली) की वेश्याओं के दलालों ने रोक कर तंग किया है ; और

(ख) उन पर क्या कार्यवाही की गयी है ?

गृह-कार्य उपमंत्री (श्रीमती आल्वा) : (क) ३४.

(ख) हर एक शिकायत पर पुलिस ने मुकदमा चलाया । इन ३४ में से, जिन पर मुकदमें चलाए गए, एक को सजा हो गई, १७ रिहा कर दिए गए और १६ पर मुकदमें अभी चल रहे है ।

Assistants-incharge in Delhi Administration

3314. Shri Surendranath Dwivedy: Will the Minister of **Home Affairs** be pleased to state:

(a) the mode of making promotion to the supervisory posts in the Government offices in the Delhi Administration; and

(b) the number of persons promoted to the post of Assistant-incharge in Delhi Administration during the last six months?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Supervisory posts in Government offices in the Delhi Administration are selection posts. Promotions are made on the basis of merit-*cum*-seniority.

(b) Three from 1st October, 1957 to 31st March, 1958.

Import Licences

3315. Shri Morarka: Will the Minister of **Finance** be pleased to state:

(a) the total number of import licences issued during 1955-56 and 1956-57 together with the value;

(b) the amount of *foreign* exchange so far utilised against the above licences;

(c) whether a list of all those persons who had been permitted to make commitments of more than ten lakhs of rupees of foreign exchange during the above period together with respective amounts will be laid on the Table; and

(d) the nature of the above commitment *i.e.* whether it is for improving goods or for technical services?

The Minister of Finance (Shri Morarji Desai): (a) Data relating to the issue of import licences are maintained for each licensing period as such. And hence information for 1955-56 and 1956-57 is not available according to the financial years. The required information for the several licensing periods is given in the statement below:

Licensing Period	No. of licences issued	Total value of licences issued
	thousand	Rs. crores
Jan.-June, 1955. .	109	381
July-Dec, 1955. .	123	498
Jan.-June, 1956. .	139	690
July-Dec, 1956. .	145	631
Jan.-June, 1957, .	123	425

(b) Information in the form desired *viz.* payments made for imports against licences issued in each particular licensing period is available only from April, 1957 when the Reserve Bank started compiling statistics in this form. During the period April-December, 1957, for which period